

## BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

O.A. NO. 350/966 0 2017

Uttam Halder

s/o Sukanta Halder

Village — Jadavpur Halder Para , Post — Jadavpur , P.S. — Mathurapur , Dist — 24 Parganas (South), Pin — 743336 .

..... Applicant

## **VERSUS**

- 1. Union of India , Service through the Secretary , Ministry of Communication , Department of Post and Telegraph , Dak Bhawan , New Delhi -1.
- 2. The Chief Post Master General, South Bengal Circle, Post & Telegraph
   ✓ Department, Yogayog Bhaban, Chittaranjan Avenue, Kolkata – 700012.
  - 3 . The Superintendent of Post Offices , South Presidency Division , Dist. South 24 Parganas , Office at Baruipur , Dist. 24 Parganas (South) , Kolkata 700144 .
  - 4 . Sub-Divisional Post Master (Head Office) , Office & Post & P.S. Diamond Harbour , Dist. South 24 Parganas , Pin 743331 .

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5. Inspector of Post Offices, Diamond Harbour Head Office, Post & P.S. – Diamond Harbour, Dist - South 24 Parganas, Pin – 743331.

6 Sub Post Master , Karanjali Sub Post Office , Office & Post — Karanjali , P.S. — Kulpi , Dist. — South 24 Parganas , Pin — 743348.

..... Respondents .

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OA No. 350/00966/2017

Date of Order: 26.07.2017.

Coram

:Hon'ble Mr. S.K Patnaik, Judicial Member

Hon'ble Dr. N. Chatterjee, Administrative Member

For the Applicant

: Mr. D. Mondai

For the Respondents

: Mr. T.K Chatterjee

## ORDER (Cral)

## Per Mr. S.K Pattnaik Member (J):

Heard on the O.A.

- 2. The applicant has filed this O.A for a direction to the respondent authorities to regularize engagement of the applicant from 20<sup>th</sup> February 2012, to the post of GDS packer at Karanjali Sub Post Office and to pay salary as per Government rules considering his representation dated 07.06.2017 (Annexure A/7).
- 3. The grievance of the applicant is that in spite of his representations to the Superitendent of Post Office, Sub-Divisional Post Master Head Office, no order has been passed on his representations as yet. Since regularization is under administrative domain of Chief Post Master General, South Bengal Circle (Respondent no. 2) the Q.A is disposed of at admission stage itself without adjudicating on merits with a direction to Respondent no. 2 to pass a reasoned and speaking order on the grievance of the applicant preferably within a period of 4 months from today treating this O.A as an additional representation and taking up the representation dated 07.06.2017, also addressed to Post Master General.
  - 4. O.A is disposed of accordingly.

(Dr. Nandita Chatterjee) Administrative Member (Sushanta Kumar Patthaik)

Judicial Member